



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,19th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WA/106/2019 AT 10:30 AM	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. SC, EDU MR. N ISLAM MS. L WAJEEDA
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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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18)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	WP(C)/5765/2023 FIXED	RAMENDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	GA, ASSAM SC, AG MR. B PURKAYASTHA(R-7) SC, SEC. EDU. SC, FINANCE
27	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
28	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
29	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
30	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
31	WITH WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
32	WITH WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
HEARING				
33	WP(C)/6002/2017 PART-HEARD, FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	WP(C)/1862/2024 FIXED, WITH LCR	SAIB ALI @ SAHEB ALI Versus THE UNION OF INDIA AND 5ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
24	I.A.(Civil)/1350/2024 BY SLIP in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
25	WITH Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 4

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

9	Mat.App./9/2020 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR G PATHAK MS K DEKA MR I UDDIN	MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
25	WP(C)/4680/2024 B/O	DEBAJYOTI GOSWAMI Versus TEZPUR UNIVERSITY AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, T U DY.S.G.I.
BAIL HEARING (BA)				
26	Bail Appln./2596/2024 BY SLIP	BABLU PANDEY Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
57	Bail Appln./2857/2024 B/O	DIPAK PATOWARY Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
58	AB/2503/2024 B/O	RAJINA PARBIN @ RAJINA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	PP, ASSAM
BAIL HEARING (BA)				
59	Bail Appln./2477/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IRSAD ALI @ IRSHAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II

**ITEM NOS. 3 TO 8 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
24	CRP(IO)/88/2022 (AT 10:30 AM)	MONTUL KUMAR NATH Versus SUDESH KUMAR SINGH AND ANR	MD. M U AHMED	MR B PUSHILAL (r-2)
<u>BAIL HEARING (BA)</u>				
25	Bail Appln./1474/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
<u>HEARING</u>				
26	RSA/178/2012 WITH LCR, FIXED	DHIREN DEKA and ORS, Versus LOKESWAR DEKA @ LAKHESWAR DEKA,	MRG P BHOWMIK MR.R P SARMAH MR.M R LASKAR MS.S SARMA(P-1to16) MRM R ADHIKARI MS.N BARMAN(P-1to16) MR.M CHIRING MR.N HASAN(P-1to16) MR.J ROY(P-1to16) MS.R HAZARIKAP-1to16 MS.S KAKATI(P-1to16) MR.S BORTHAKUR(P-1to16) MR.D C C PHUKAN	MR.N DEKA MR.P C DEKA MR.M CHETIA

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,19th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
19	WP(C)/3585/2024 PART-HEARD, FIXED	M/S. BARKATAKI PRINT AND MEDIA SERVICES Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/3283/2024	RINKUMONI BORDOLOI Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/3607/2024	SRI PANKAJ KHANIKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/3610/2024	M/S. DHB MULTIPURPOSE ENGINEERING ENTERPRISE AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/3661/2024	MIZO PUBLICATION PRIVATE LIMITED Versus UNION OF INDIA AND 5 ORS.	MR H BETALA	SC, GST DY.S.G.I.
	WITH WP(C)/3665/2024	SANKHA PRESS PRIVATE LIMITED Versus UNION OF INDIA AND 5 ORS	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/3865/2024	M/S MERLE CONSTRUCTION AND MARKETING PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST DY.S.G.I.
	WITH WP(C)/3877/2024	M/S NITAI KANGSA BANIK AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. S K MEDHI (CGC) MR. B CHOUDHURY DY.S.G.I.

27	WITH WP(C)/3919/2024	SKIPPER LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
28	WITH WP(C)/4118/2024	PALLAB KUMAR PANDIT Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
29	WITH WP(C)/4226/2024	M/S HINDUSTAN CONSTRUCTION COMPANY LIMITED Versus UNION OF INDIA AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, GST DY.S.G.I. SC, FINANCE
30	WITH WP(C)/4257/2024	SRI JAGADISH DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR. R S MISHRA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
31	WITH WP(C)/4456/2024	MS KAKOTI ENGINEERING WORKS AND ANR Versus UNION OF INDIA AND 6 ORS	MR. A K GUPTA MR. R S MISHRA R K MAHANTA	SC, GST SC, FINANCE AND TAXATION MR. S K MEDHI (CGC) DY.S.G.I.
32	WITH WP(C)/4490/2024	M/S KAKOTI ENGINEERING WORKS AND ANR Versus UNION OF INDIA AND 6 ORS.	MR. A K GUPTA MR. R S MISHRA R K MAHANTA	SC, GST SC, FINANCE AND TAXATION MR. S K MEDHI (CGC) DY.S.G.I.
33	WITH WP(C)/4495/2024	M/S NORTH EAST SILLIMANITE Versus THE UNION OF INDIA AND 6 ORS.		SC, GST MR. S K MEDHI(CGC) DY.S.G.I. SC, FINANCE
34	WITH WP(C)/4577/2024	M/S GOYAL HARDWARE AND ANR Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
35	WITH WP(C)/4590/2024	M/S RUCHI BASTRALAYA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
36	WITH WP(C)/4591/2024	M/S A L ENTERPRISE Versus THE UNION OF INDIA	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
37	WITH WP(C)/4592/2024	MS MAHABIR STORES Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
38	WITH WP(C)/4593/2024	M/S VARDHMAN STORES AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	
39	WITH WP(C)/4594/2024	M/S GOOD WILL HARDWARE AND ANR Versus THE UNION OF INDIA,	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
40	WITH WP(C)/4595/2024	M/S A B ENTERPRISE AND ANR Versus THE UNION OF INDIA,	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, REVENUE
41	WITH WP(C)/4596/2024	MS ARIYAN DRUG AND SURGICALS AND ANR Versus THE UNION OF INDIA	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE

42	WITH WP(C)/4597/2024	M/S GAUTAM GAS SERVICE AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
43	WITH WP(C)/4598/2024	M/S KRISHNA GAS SERVICE Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
MOTION				
44	WP(C)/4756/2024 FIXED	M/S DNA AGROTECH PRIVATE LIMITED Versus UNION OF INDIA AND 6 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
45	WP(C)/4818/2024 B/O	JAHARUL ISLAM CHOUDHURY AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE
46	WP(C)/4820/2024 B/O	HUSSAIN AHMED AND 24 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE
ADMISSION				
47	WP(C)/2669/2024 FIXED AT 2:00 P.M.	PRAMOD KOTHARI AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM MR. A SATTAR(R-8) MR. S K CHOUDHURY(R-8) SC, REVENUE
48	WP(C)/3912/2024 FIXED AT 2:00 P.M.	CONSTRUCTION CATALYSERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
49	WITH WP(C)/3910/2024	AURORA FINE ARTS Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION
50	WITH WP(C)/3933/2024	CONSTRUCTION CATALYSERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
51	WITH WP(C)/4379/2024	M/S NITAI KANGSA BANIK AND ANR Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
52	WITH WP(C)/4618/2024	THE ASSAM GRAMIN VIKASH BANK (FORMERLY KNOWN AS LANGPI DEHANGI RURAL BANK) Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
53	WITH WP(C)/4619/2024	THE ASSAM GRAMIN VIKASH BANK Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
54	WP(C)/4681/2024 FIXED	JAWAHAR SINGH Versus UNION OF INDIA AND 6 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
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11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
15)	MR C GOSWAMI	18-09-2024	To	20-09-2024
16)	MR S KHOUND	19-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	19-09-2024	To	19-09-2024
18)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
50	Bail Appln./2810/2024 B/O	SHRI RAVI KUMAR Versus THE UNION OF INDIA	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	SC, CUSTOMS
51	Bail Appln./2811/2024 B/O	MEHBOOB ALAM AND ANR. Versus THE STATE OF ASSAM	MR B M DEKA S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
52	Bail Appln./2812/2024 B/O	SHIVAM KAKKAR Versus THE STATE OF ASSAM	MR B M DEKA S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
53	Bail Appln./2813/2024 B/O	ANKUSH RANA Versus THE STATE OF ASSAM	MR B M DEKA S YESMIN MR P SONOWAL	PP, ASSAM
MOTION				
54	Crl.Rev.P./363/2024 FIXED	PRAVIR K ROY Versus THE ASSISTANT PROVIDENT FUND COMMISSIONER AND INSPECTOR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	SC, PF
55	Crl.Rev.P./364/2024 FIXED	PRAVIR K ROY Versus THE ASSISTANT PROVIDENT FUND COMMISSIONER AND INSPECTOR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	SC, PF
56	AB/2529/2024 B/O	TIPU KHARAI @ SAT KHARAI @ SATSING KHARAI @ SATRA SING KHORAI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR K M BORA	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./2641/2024 WITH OFFICE NOTE, FIXED	SUKH DEV AND ANR Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
ORDERS				
58	I.A.(Crl.)/878/2024 (CONNECTED WITH ITEM NO. 42 IN THE DAILY CAUSE LIST), B/O in AB/2413/2024	KASHYAP PHUKAN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

59 [I.A.\(CrI.\)/879/2024](#)
(CONNECTED WITH ITEM NO. 43
IN THE DAILY CAUSE LIST), B/O
in AB/2414/2024

ANIRBAN DEWRI @ ANIRBAN DEORI
Versus
THE STATE OF ASSAM

MR. D SARMAH
S. J. SAHARIAH
B. D. KAKATI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	WP(C)/4785/2024 BY SLIP	M/S S B ENTERPRISE Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MR. M SARANIA MR. A I KATHAR MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	GA, ASSAM
ADMISSION				
21	WP(C)/753/2023 CAVT. NO.14602/022, PART-HEARD, BY SLIP	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
43	Bail Appln./2769/2024 B/O	MD. ROSIDUL ALOM Versus THE STATE OF ASSAM	MR A HUSSAIN MD A ISLAM	PP, ASSAM
BAIL HEARING				
44	AB/1711/2024 WITH OFFICE NOTE, FIXED	ANIL MALAKAR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	MR. A KHAN(INFORMANT) PP, ASSAM
ORDERS				
45	I.A.(CrI.)/886/2024 CRL.PET. 1020/2024 (D/O), B/O in CrI.Pet./1020/2024	PARTHA PRATIM DAS ALIAS SUNTI DAS Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
25	Tr.P.(C)/79/2024 FIXED	JYOTI BORA DAS Versus SHANKAR DAS	MS P DAS LEGAL AID COUNSEL	
	WITH I.A.(Civil)/2946/2024 in Tr.P.(C)/79/2024	JYOTI BORA DAS Versus SHANKAR DAS	MS P DAS	
<u>ORDERS</u>				
26	Tr.P.(C)/41/2016 BY SLIP, (SINCE DISPOSED OFF), WITH OFFICE NOTE OF THE REGISTRAR GENERAL	SMT PUNADOI GOGOI DUTTA Versus ASWINI DUTTA	MR.S BORA MR.S BORA MR.A KHANIKAR MR.A KHANIKAR MRP GOGOI MRP GOGOI	
27	I.A.(Civil)/2281/2024 FIXED in MACApp./8447/2024	PURNA CHUTIA AND 2 ORS. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	MR. R Deka S I AKAND	
	WITH MACApp./8447/2024 (Filing Number)	PURNA CHUTIA AND 2 ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD A	MR. R Deka	
<u>HEARING</u>				
28	MACApp./163/2021 WITH LCR, FIXED	ABHI NATH @ ABHINASH NATH AND ANR. Versus NAYAN BHARALI AND 3 ORS.	MR. B K JAIN MS. M DASGUPTA	MR. B BARMAN (R-3)

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,19th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
33	WP(C)/5758/2023 FIXED	NEKIBUR ZAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT
34	WP(C)/4370/2024 FIXED	SANGEET NILAM BOARH Versus THE ASSAM PUBLIC SERVICE COMMISSION AND ANR	MR G CHOUDHURY MR ARINDAM BARUAH	SC, APSC
HEARING				
35	WP(C)/7581/2015 FIXED	CHAKIRAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D C BORAH MR. D BARMAN MR. K LAHKAR	SC, FINANCE SC, IRRIGATION DEPT.
36	WP(C)/4107/2024 BY SLIP	SAMSUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 19/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
15)	MR C GOSWAMI	18-09-2024	To	20-09-2024

16)	MR S KHOUND	19-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	19-09-2024	To	19-09-2024
18)	MD. I HUSSAIN	20-09-2024	To	27-09-2024